

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1185
ANSWERED ON 30.07.2024

FUNDS FOR PANCHAYAT

†1185. SMT. SANDHYA RAY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of the Schemes implemented by the Government in Bhind and Datia district of Madhya Pradesh during the last ten years and the current year, Panchayat-wise; and

(b) the details of funds spent by the Government on each of the Panchayat, year and scheme wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) The Ministry of Panchayati Raj (MoPR) is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central component of RGSA scheme, to encourage competitive spirit among PRIs under which, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation. These schemes are implemented for all rural local bodies in all the States/UTs in the Country including in the state of Madhya Pradesh and its Districts of Bhind and Datia. The Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) is also being implemented in the State of Madhya Pradesh including in its districts of Bhind and Datia along with most of other States/UTs to provide the 'Record of Rights' to village households owning property in the inhabited rural areas.

(b) The scheme and year-wise funds released under the schemes of the Ministry of Panchayati Raj to the State of Madhya Pradesh during the last five years are as under:

(Rs. in crore)					
Scheme	2019-20	2020-21	2021-22	2022-23	2023-24
RGSA*	85.48	71.42	47.11	28.00	32.17
IoP	2.35	0.05	5.13	2.72	0
(MMP-ePanchayat)	@				
SVAMITVA&		0.48	0.45	0	0

* Under the scheme funds are released to States and not to Panchayats.

@ No fund is provided to the States/UTs under the scheme and instead various governance projects are funded.

& The scheme is under implementation since 2020-21 and limited fund is provided to the States for IEC activities.
